

डा० पी० एस० देशमुख : १६,७६० टन चीनी उन्हें दी थी, उसमें से खाली १,७७७ टन चीनी अभी अनडिस्पेंड है ।

श्री एच० एस० प्रसाद : क्या मैं जान सकता हूँ कि यह चीनी नहीं उठाये जाने से जो वहाँ के चीनी खाने वाले हैं, उन्हें कितनी परेशानी उठानी पड़ी और ज्यादा क्रियत दे कर चीनी लेनी पड़ी ?

डा० पी० एस० देशमुख : यह सब कामला स्टेट गवर्नमेंट के सुबुर्द है । मैं समझता हूँ कि वह जानती होगी कि लोगों की क्या शिकायतें हैं और क्या दिक्कतें हैं ।

Shri Bhagwat Jha Azad: May I know, Sir, if Government is in the know of the reasons why the quota has not been lifted by the State Governments?

Dr. P. S. Deshmukh: I have not got the details of every State; it would be very difficult to know. But I can assure the House that most of this quota is about to be lifted.

PENCH VALLEY COAL-FIELDS

*1336. Shri K. C. Sodhia: (a) Will the Minister of Labour be pleased to state whether the construction of miners' houses at Pench Valley Coal-fields have been taken in hand?

(b) If not, what are the reasons therefor?

The Minister of Labour (Shri V. V. Giri): (a) No.

(b) It has not been possible to proceed with the proposal in the absence of an assurance from the mine owners in the Pench Valley coal-fields that they will take over the houses for occupation by their workers. Previous experience has shown that without a firm arrangement with the owners, houses for miners constructed by Government tend to remain unoccupied.

Shri K. C. Sodhia: Have Government put any pressure on the employers to accept the scheme and relieve the workers of their difficulties?

Shri V. V. Giri: They did.

Shri K. C. Sodhia: What were their reactions?

Shri V. V. Giri: Not only did we persuade the employers, but we persuaded the Madhya Pradesh Government also to intervene and interfere and try to persuade them to allow construction of houses.

Shri B. S. Murthy: What were the reasons given by the employers for not allowing the construction of these houses for workers?

Shri V. V. Giri: They will have to put some money in it.

Shri T. B. Vittal Rao: May I know if it is in the contemplation of Government to cancel the prospecting and raising of coal by these collieries owned by British because of their refusal to construct quarters for the workers?

Shri V. V. Giri: That did not arise.

Mr. Deputy-Speaker: That is a suggestion for action.

RECLAMATION OF TUNGABHADRA PROJECT AREA

*1337. Shri Gadlingana Gowd: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the Andhra Government have made a request for the assistance of the Central Tractor Organisation to bring under cultivation lands under Tungabhadra Project area; and

(b) if so, what action Government have taken?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) Yes, Sir.

(b) The request has been received only this month and the Government of Andhra have been informed of the